

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.102
CP.CAA-22(ND)/2024

IN THE MATTER OF:

SHARPLINE NETWORK PRIVATE LIMITED AND SHARP EYE MEDICARE
PRIVATE LIMITED, **... APPLICANT/PETITIONER**

230-232

Order delivered on 08.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RD : Adv. Jyoti Khurana

ORDER

Ld. Proxy Counsel appearing on behalf of the Mr. Ishna Kumar,
main counsel seeks an adjournment. Matter adjourned to
03.06.2024.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Prakash Dubey

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)